## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

STARRED QUESTION NO:386 ANSWERED ON:20.02.2014 FLOOD MANAGEMENT PROJECTS Mukherjee Shri Abhijit

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of the proposals for Flood Management Projects of various States including West Bengal which are lying pending for approval, State-wise:
- (b) the reasons for the delay in according approval for these pending projects; and
- (c) the time by which these projects are likely to be approved?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION No.386 TO BE ANSWERED ON 20.02.2014 REGARDING "FLOOD MANAGEMENT PROJECTS".

(a) to (c) During XII Plan, a total of 100 flood management projects of various States are under examination in Appraisal Agencies of Ministry of Water Resources. Besides, on 122 projects, advice has been provided by the Appraisal Agencies for amendments in the project reports for techno-economic viability of the projects. The State-wise details are given in annex.

The schemes for flood management are planned and formulated by concerned State Governments and the projects costing more than Rs. 12.5 crore are submitted by the State Governments to CWC/ GFCC for techno-economic appraisal prior to Investment Clearance by the Planning Commission. In case of any deficiency in DPR, same is referred back to the State Governments for upgradation / rectification in order to ensure techno-economic soundness of DPRs and their compliance to BIS and other standard norms. The proposals, which have obtained all mandatory clearances including investment clearance by Planning Commission and concurrence of State Finance Departments, are considered by an Inter-Ministerial Committee for funding under Flood Management Programme (FMP). The delay in submission of requisite information/documents by the State Governments is often the cause of delay in according of clearance by Appraisal Agencies.

The time of approval of a project thus depends on the submission of complete documents as per guidelines by the concerned State.